

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 31<sup>th</sup> October, 2014**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. P.S. RAO EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 331/2014 (CZ)	Gram Panchayat Barkheda Nathu Vs. State of M.P. & Ors.	Mr. Rajendra Babbar Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 116/2013 (CZ) (M.A. No. 602/14)	Natyendra Manav Vs. State of Rajasthan & 13 Ors.	Mr. Om Shankar Shrivastava & Mr. Dharamvir Sharma, Adv. Mr. Sandeep Singh, Adv. for R-11,& R.P.C.B Mr. Sachin K Verma, Adv.	
3.	Original Application No. 195/2014 (M.A. No. 533/14)	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. for R-5,6	
4.	Original Application No. 196/2014 (M.A. No. 534/14)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. For R-MoEF	
5.	Appeal No. 03/2014(CZ)	Alok Shukla Vs/ Union of India & 3 Ors.	Ms.Sudha Bhardwaj, Adv. Ms. Atindriya Chakrabarty, Adv. Mr. Siddhartha Singh Chouhan Ms. Suparna Srivastava Adv. Mr. Om Shankar Shrivastava Adv. For R- MoEF	
6.	M.A.No.603/2014 in O.A. No. 122/2013	Kailash Chand Meena Vs. State of Rajasthan	Mr. Sambhav Sogani, Adv.  Mr. Shivendu Joshi, Adv. for Mr. Purushaindra Kaurav, Adv. R.P.C.B. Mr. Sachin K. Verma, Adv.	